Yashoda Reddy, Shrimati

NOES—Nil

The motion was carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

MR. DEPUTY CHAIRMAN : I must thank all honourable Members for their cooperation in getting this Bill passed unanimously.

SHRI K. C. PANT : Sir, may I also join you in thanking particularly the opposition for the despatch with which this Bill has been passed.

—

REFERENCE TO ALLEGED STATEMENT BY THE MINISTER OF EXTERNAL AFFAIRS

श्री सुन्दर सिंह भंडारी (राजस्थान) : उपसभापति जी, मैं आज माननीय सदस्यों के ध्यान में और सरकार के ध्यान में, आपकी मार्फत, एक बात लाना चाहता हूँ। हिन्दुस्तान के समाचारपत्रों में सरदार स्वर्ण सिंह के एक प्रेस वक्तव्य का प्रकाशन हुआ है जिसमें उन्होंने कहा है—मैं कोट करना चाहता हूं टाइम्स आफ इण्डिया से—

'The Minister said that India accepted the principle of withdrawal.'

मैं यहां पर यह कहना चाहता हूं कि इसमें कोई शक नहीं कि हमारी सेनाएं जितना आगे बढ़ी हैं, वहां से कुछ हमे पीछे लाना पड़ेगा लेकिन हम ये किन शर्तों पर वापस लें, किस क्षेत्र से निकालें, ये सब ऐसी चीजें हैं कि केवल सरकार को अपने ऊपर सारी जिम्मेदारी नहीं लेना चाहिए। देश के अन्दर जो और दूसरे राजनैतिक दल हैं उनको और देश के मानस को भी विश्वास में लेकर फिर विदड्रावल की बात सरकार के प्रतिनिधियों द्वारा होनी चाहिए। मैं सरकार से यह कहना चाहूंगा कि इस प्रकार के विदड्रावल्स की कोई बात होने के पहले विदड्रावल्स के सम्बन्ध में सरकार की तरफ से किसी भी प्रस्ताव को उपस्थित किए जाने के पहले इस देश को, इस सदन को और देश के प्रमुख राजनैतिक दलों को विश्वास में लेना आवश्यक है। धन्यवाद।

MR. DEPUTY CHAIRMAN : I think the views expressed by the hon. Membes are important and I hope Shri Om Mohta will convey his views and due consideration will be given to his views.

—

REFERENCE TO THE DRAFTING OF BANGLA DESH CONSTITUTION

SHRI NIREN GHOSH (West Bengal) : Through you I beg to draw the attention of the government as well as of the country to the news item that appeared in the 'Hindustan Standard' of yesterday under the heading "Indians to help draft Bangla Desh Constitution". I am quoting :

"Government of India, it is learnt, has appointed an Advisory Committee of eminent jurists and Constitutional experts to help Bangla Desh to draft its Constitution. The Committee by the the Committee has been formed in response to a formal request by the Bangla Desh government to Mrs. Gandhi. It is learnt that former Attorney-General, Mr. C. K. Daphtary" who is a Member of our House...

SOME HON. MEMBERS : No, no. Shri Setalvad is our Member and not Shri Daphtary.

SHRI NIREN GHOSH : I stand corrected.

"Mr. N. B. Nambiar of Madras and Justice Durgaprasad Basu of